

ITEM NO.61

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (Crl.) No. 12289/2023

(Arising out of impugned final judgment and order dated 22-09-2023 in CRLP No. 6942/2023 passed by the High Court of Andhra Pradesh at Amravati)

NARA CHANDRABABU NAIDU

Petitioner(s)

VERSUS

STATE OF ANDHRA PRADESH & ANR.

Respondent(s)

(IA No.196523/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 27-09-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s)

Mr. Harish N. Salve, Sr. Adv.  
Mr. Sidharth Luthra, Sr. Adv.  
Mr. Siddharth Aggarwal, Sr. Adv.  
Mr. Guntur Prabhakar, Adv.  
Ms. Perna Singh, Adv.  
Mr. Kumar Vaibhaw, Adv.  
Mr. Guntur Pramod Kumar, AOR  
Mr. Gautam Bhatia, Adv.  
Mr. Anmol Kheta, Adv.  
Mr. Ayush Kaushik, Adv.  
Mr. Vishwajeet Singh, Adv.  
Mr. Ayush Shrivastava, Adv.

For Respondent(s)

Mr. Mukul Rohatgi, Sr. Adv. (N/P)  
Mr. Ranjit Kumar, Sr. Adv.  
Mr. Mahfooz A. Nazki, Adv./AOR  
Mr. Santhosh Krishnan, Adv./AOR  
Mr. Polanki Gowtham, Adv.  
Mr. T. Vijaya Bhaskar Reddy, Adv.  
Ms. Rajeswari Mukherjee, Adv.  
Mr. K.V. Girish Chowdary, Adv.  
Mr. Meeran Maqbool, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

Subject to orders of Hon'ble the Chief Justice of India, the present matter may be listed before a Bench, wherein one of us (Hon'ble S.V.N. Bhatti, J.) is not a member.

**(DEEPAK GUGLANI)**  
AR-cum-PS

**(R.S. NARAYANAN)**  
ASSISTANT REGISTRAR

ITEM NO.804

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No.12289/2023

(Arising out of impugned final judgment and order dated 22-09-2023 in CRLP No.6942/2023 passed by the High Court Of Andhra Pradesh at Amravati)

NARA CHANDRABABU NAIDU

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH & ANR.

Respondent(s)

(With IA No.196523/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 27-09-2023 This petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv. (Mentioned by)  
Mr. Siddharth Aggarwal, Sr. Adv.  
Mr. Guntur Pramod Kumar, AOR

For Respondent(s) Mr. Ranjeet Kumar, Sr. Adv.

UPON being mentioned the Court made the following  
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 List the Special Leave Petition on 3 October 2023 before the appropriate Bench.

(CHETAN KUMAR)  
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)  
Assistant Registrar